

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/8367/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 30 September, 2023.

Sub:- **Casual leave and station leave permission.**

Ref:- DJ.SSM-I.3/Esstt/2021-2023/1073/E dated 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.10.2023, alongwith station leave permission, from the morning of 03.10.2023, till the morning of 04.10.2023**, has been granted.

The senior most Judicial Officer available at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-71/2004/8368/A, dated , 30-09-23

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)